

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1635
ANSWERED ON:10.12.2004
PRIVATISATION OF PROCESSING OF I.T.RETURNS
Rijju Shri Kiren

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government are contemplating to entrust the income tax return processing work to the private sector;
- (b) If so, the details thereof; and
- (c) the action taken so far in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a),(b)&(c): Returns of income are processed by the Officers of the Income Tax Department. However, the Chief Commissioners of Income Tax have been authorized to outsource data entry of returns of income wherever it is not possible to complete processing of returns within four months of filing, subject to ensuring security and privacy of the data.